

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

IA 2/2008 in CIVIL APPEAL NO. 5692 OF 2008

STATE OF KERALA & ORS.

Appellant (s)

VERSUS

V.S.RAVEENDRAN

Respondent(s)

(for stay and office report)

Date: 19/01/2009 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.V. RAVEENDRAN

HON'BLE MR. JUSTICE J.M. PANCHAL

For Appellant(s)

Mr. G. Prakash, Adv.

For Respondent(s)

Ms. Bina Madhavan, Adv.

Mr. S. Udaya Kumar Sagar, Adv.

Mr. Shwetank Sailakwal, Adv.

for M/S. Lawyer'S Knit & Co, Adv.

UPON hearing counsel the Court made the following
ORDER

Interim stay of contempt proceedings.

List this matter for final disposal next Friday(30.01.2009).

(PAWAN KUMAR)
COURT MASTER

(SNEH BALA MEHRA)
COURT MASTER